## GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:4076 ANSWERED ON:19.12.2011 PORT REGULATORY AUTHORITY BILL Panda Shri Baijayant;Ray Shri Rudramadhab

## Will the Minister of SHIPPING be pleased to state:

- (a) whether there is any proposal to create a Port Regulatory Authority (PRA) for both major and minor ports in the country;
- (b) if so, the details thereof;
- (c) whether certain States especially the maritime States including Odisha have opposed the same;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the action plan of the Government in this regard?

## **Answer**

## MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (e): Yes, Madam. However, in view of reservations and feedback received from some of the stakeholders including maritime States, the proposed draft Port Regulatory Authority (PRA) has not been finalized so far by the Government of India. Further deliberations in the matter are being held.